

1

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 332 of 2006

Jabalpur, this the 17th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

R.P. Pandey, S/o. Shri S.N. Pandey,
Trained Graduate Teacher (TGT),
South East Central Railway Mixed Higher
Secondary School (English Medium),
Bilaspur (Chhattisgarh).

Applicant

(By Advocate – Shri S.K. Nandi on behalf of Shri S. Paul)

VERSUS

1. Union of India, through its
General Manager, South East Central
Railway, Bilaspur.
2. The Chief Personnel Officer,
South East Central Railway, Bilaspur.
3. The Divisional Railway Manager,
South East Central Railway,
Bilaspur.
4. The Sr. Divisional Personnel Manager,
South East Central Railway, Bilaspur.
5. Shri BSN Kushwaha,
Post Graduate Teacher (Hindi),
South East Central Railway,
Mixed Higher Secondary School,
Bilaspur.

Respondents

ORDER (Oral)

By A.K. Gaur, Judicial Member –

The learned counsel for the applicant has stated at the Bar that he does not want to press this OA. Accordingly, the OA is dismissed as withdrawn with liberty to file afresh, if so advised. Gz

A.K. Gaur
(A.K. Gaur)
Judicial Member
"SA"

Dr. G.C. Srivastava
(Dr. G.C. Srivastava)
Vice Chairman

29

कृतिक्रम से ओ/व्या..... जबलपुर, दि.....

पत्रिलिपि अचो सित:-

- (1) सचिव, उच्च न्यायालय दार एसोसिएशन, जबलपुर
- (2) आदेशक श्री/श्रीजल्ली/कु..... के काउंसल
- (3) प्रसारी श्री/श्रीगती/कु..... के काउंसल
- (4) विधायक, डेप.अ. जबलपुर नगरपाली

Shri S. Paul, M.C.B.A

उप सचिव

ISG
20/7/06